

(16)

Declaration of Assets and Liabilities

Year 2023

I PAWAN KISHORE SHARMA Son of	Shri Lakshmi Kant Sharma
Aged 36 years, belonging to	Bihar Legislative Assembly Secretariat
Service and presently working as	Library Attendant
give herein below the details of the asse	ets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:	

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse MINU KUMARI	Dependant-1 PAMI KUMARI	Dependant-2 PREM KISHORE	Dependant-3 PRAMIT KISHORE
(i)	Cash	₹ 20000/-	40000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 50,000	60000/-	36000/- SUKANYA SAMRIDHI YOJNA (BOB)	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC-60000/- CURRENT VALUE (15000/- P.A.)	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	PASSION PRO, BR01CY2652	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-30gm	GOLD-150gm SIVER-300gm	GOLD-15gm	GOLD-10gm	GOLD-10gm
(vii)	Other assets, such as values of claims / interests	HOUSE HOLD- 50000/-	HOUSE HOLD- 300000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

A. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	42 DECIMAL PLOT ON ROAD IN VILLAGE	NIL	NIL	NIL	Etc. Name NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
1)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) /	Amount outstanding as on Feb 2023
(a)	(i) Loans from Banks	Department (s)	
		IOB SBI	500000/-(PERSONAL LOAN) 200000/-PERSONAL LOAN)
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments	NIL	NIL

	dealing with supply of electricity		
	(d) dues to departments dealing with telephones	NIL	NIL
	dealing with government	NIL	NIL
	transport (including aircraft and helicopters) (f) Other dues, if any		
(b)	(i) Income Tax including	NIL	NIL
	the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)	PAN NO BWQPS4361F A.K NO-216015960290722 A.Y. 2022-23	PAN NO DFNPK9299J A.K NO-215943670290722 A.Y. 2022-23
	(II) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	

B. Personal Detail

GPF/CPF/PRAN No.

110105365639

Gender

MALE

Date of Birth

15/07/1987

Class/Group

C

Cadre

Bihar Legislative Assembly Secretariat

Home District

BHOJPUR, ARA

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: PAWAN KISHORE SHARMA

Place: Patna

Designation: Library ATTENDANT

Date: Feb 23

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.